

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 1247
TO BE ANSWERED ON 20.12.2018

AWARENESS OF BASIC RIGHTS AMONG TRIBAL WOMEN

1247: DR. VIKAS MAHATME

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any awareness programmes are being run to make tribal women aware of their basic rights and to empower them to raise voice against exploitation; and
- (b) whether there is any report available with data of crimes committed against tribal women?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): Ministry of Tribal Affairs is not implementing any specific awareness programme for tribal women. However, for creating effective awareness on basic rights among tribal women on various Acts like the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act (FRA), 2006, Provisions of the Panchayats (Extension to Scheduled Areas) Act (PESA), 1996 & Scheduled Caste and Scheduled Tribe (Prevention of Atrocities) Act, 1989 (POA), various steps have been taken which inter-alia includes Translation of Act, Rules and guidelines into local languages through the State Tribal Research Institutes (TRIs), conducting training & awareness camps through TRIs, Regional Consultations / Workshops, training of officials of the State Governments who are responsible for implementing the Act at the ground level etc.

Besides, Ministry of Women and Child Development being the nodal Ministry is also implementing several schemes catering to awareness and empowerment of women including Tribal women. Details of the major schemes are as under:

- i. **Mahila Shakti Kendra** is aimed at empowering rural women through community participation. The scheme is envisaged to provide an interface for rural women to approach the Government for availing their entitlements and for empowering them through awareness generation, training and capacity building. Community engagement through College Student Volunteers is envisioned in 115 most backward / aspirational districts as part of the Block Level initiatives. Student volunteers are to play an instrumental role in awareness generation regarding various important government schemes/ programmes as well as social issues.
- ii. **Swadhar Greh Scheme** for relief and rehabilitation of women in difficult circumstances.
- iii. **Ujjawala Scheme** is being implemented for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
- iv. **Working Women Hostels** for ensuring safe accommodation for working women away from their place of residence.
- v. **Beti Bachao Beti Padhao (BBBP)** Scheme is being implemented in all 640 district (as per census 2011) to improve Child Sex Ratio (CSR) and address related issues of empowerment of women on a lifecycle continuum.
- vi. **One Stop Centres** scheme for facilitating access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence.
- vii. **Scheme for Universalisation of Women Helpline** is intended to provide 24 hours emergency and non-emergency response to women affected by violence.
- viii. **Mahila Police Volunteers** is to create public-police interface to facilitate outreach on issues related to violence against women and children

Apart from the above the Government of India had set up a dedicated and non-lapsable fund called Nirbhaya Fund in 2013 for implementation of initiatives aimed at enhancing the safety and security for women.

(b): National Crime Records Bureau set up under the aegis of Ministry of Home Affairs, Government of India publishes a comprehensive report titled "Crime in India" since 1953, which provides comprehensive statistics on crimes including crimes committed against tribal women.